

N O T I C E

IN THE HIGH COURT OF ORISSA: CUTTACK.

The **2nd National Lok Adalat** is scheduled to be held in the High Court premises on Saturday the **10th day of July, 2021 through Virtual Mode** under the aegis of National Legal Services Authority, New Delhi. In association with the Odisha State Legal Services Authority and the High Court Legal Services Committee.

The **MACA & F.A.O matters (Motor Accident Claim Appeal Cases)** will be taken up for disposal in the aforesaid **National Lok Adalat**.

The learned counsel desirous of getting their matters settled before the aforesaid Lok Adalat, may submit Mention Memos before the Secretary, High Court Legal Services Committee, on all working days in his chamber between **10.00 A.M. to 2.00 P.M.** latest by **25.06.2021**. Concerned Judicial Sections of the Court are also requested to send the records to the office of the High Court legal Services Committee as per Memo/list received at their end latest by **28.06.2021**.

Dated 09.06.2021
Orissa High Court, Cuttack


Secretary,
H.C.L.S.COMMITTEE